

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA  
:: HYDERABAD ::**

**SUB: NATIONAL JUDICIAL ACADEMY, BHOPAL** – Nomination of two (02) District Judges Presiding Over Family Courts to participate in Academic Programme No.P-1439 **“Refresher Course for Family Courts”** scheduled on 15.02.2025 and 16.02.2025 at National Judicial Academy, Bhopal – **Relief Arrangements – ORDERS – ISSUED.**

- READ:**
1. NJA/Dir/Ac.Prg./2024-25, e-mail from the Director, National Judicial Academy, Bhopal, dated 23.08.2024.
  2. High Court’s letter in Roc.No.1485/SO/2024, dated 04.02.2025.

\* \* \*

**ORDER ROC.NO. 581/2025 - B.SPL., DATED: 10.02.2025**

**The High Court is pleased to pass the following order:**

The following two (02) District Judges mentioned in Column No.2, vide High Court’s letter 2<sup>nd</sup> read above are nominated to participate in the Academic Programme No.P-1439 **“Refresher Course for Family Courts”** scheduled on 15.02.2025 and 16.02.2025 at National Judicial Academy, Bhopal.

<b>Sl. No.</b>	<b>NAME AND DESIGNATION OF THE NOMINATED OFFICER</b>	<b>IN-CHARGE OFFICER</b>
(1)	(2)	(3)
1.	SMT P.NEERAJA Judge, Principal Family Court-cum-XIII Addl Metropolitan Sessions Judge, Hyderabad.	Judge, I Additional Family Court-cum-XIV Addl Metropolitan Sessions Judge, Hyderabad.
2.	SRI G.SUDARSHAN, Judge, Additional Family Court, Rangareddy District at L.B. Nagar.	Judge, Family Court, Rangareddy District at L.B.Nagar.

The officers mentioned in Column No.3, will be in-charge for the post(s) mentioned in Column No.2, during the period of absence of the officers who are nominated to participate in the said Academic Programme.

In case, the officers mentioned in Column No.3, are either on leave or not available for any other reason, the Principal District and Sessions Judges/Unit Head, shall make alternative in-charge arrangements and intimate the same to the High Court for information.

On return from the said Academic Programme, the officers mentioned in Column No.2, shall resume charge of their regular post(s) and also the post(s) for which they are holding full additional charge previously.

//2//

- NOTE:**
1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting to the Academic Programme at the National Judicial Academy, Bhopal.
  2. The nominated officers are entitled only for actual journey period.

*S. Anjan*  
20/11/20

**REGISTRAR (VIGILANCE)**

**To**

1. The Officers and In-charge Officers concerned.
2. The Registrar General, High Court for the State of Telangana, Hyderabad.
3. The Registrar (Administration), National Judicial Academy, Bhadbhada Road, Suraj Nagar P.O., Bhopal-462 044.
4. The Chief Judge, City Civil Court, Hyderabad.
5. The Principal District and Sessions Judge, Rangareddy District at L.B.Nagar.
6. The Judge, Principal Family Court-cum-XIII Addl. Metropolitan Sessions Judge, Hyderabad..
7. The Judge, Additional Family Court, Rangareddy District at L.B. Nagar.
8. The Judge, I Additional Family Court-cum-XIV Addl. Metropolitan Sessions Judge, Hyderabad
9. The Judge, Family Court, Rangareddy District at L.B.Nagar
10. The Pay and Accounts Officer, Hyderabad.
11. The District Treasury Officer, Ranga Reddy District at Exhibition Grounds, Nampally, Hyderabad
12. **THE SECTION OFFICERS :**
  - a) Special Officer Section
  - b) Vigilance Cell
  - c) E-Section
  - d) Work Review Cell
  - e) O.P.Cell
  - f) B-Section
  - g) Accounts Section
  - h) Computer Section
  - i) D-Budget Section

High Court for the State of Telangana at Hyderabad.

+ **Spare...**